

Annexure – 8

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of Liquidation Process	06/03/2023 (Order passed by Hon'ble Adjudicating Authority, Chennai Division Bench I in IA No. IA(IBC)/176(CHE) 2023 in CP (IB)/233(CHE)2021, Order received on 09/03/2023)
List of creditors as on	Date of approval / order of Hon'ble NCLT, Chennai Bench.

List of Operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Jiwan Ram Pawan Kumar Shop No.19, C 48/3A, Lawrence Road, Delhi - 110035, India.	01	05/04/ 2023	6, 14,98,677	2,52,37,010	OC	NIL	NIL	NIL	NIL	NIL	3,44,25,913	18,35,754	Interest portion on the claim not admitted. Requested for the proof of additional claim.
2	Hindustan Flour Mills, No.5, Vinayakar Koil Street, Krishnaswamy Nagar, Ramanathapuram, Coimbatore - 641045, Tamil Nadu, India.	02	06/03/ 2023	6,93,72,410	3,43,68,799	OC	NIL	NIL	NIL	NIL	NIL	3,50,03,611	NIL	Interest portion on the claim not admitted.
3	Emerald Associates, No. 45/4, 50 Feet Road, Krishnamswamy Nagar, Ramanathapuram, Coimbatore - 641045, Tamil Nadu, India.	03	06/03/ 2023	2,16,49,556	1,71,65,893	OC	NIL	NIL	NIL	NIL	NIL	44,83,663	NIL	Interest portion on the claim not admitted,

